

**COURT-II**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 290 OF 2015 &  
IA NOS. 470 OF 2015 & 11 OF 2016**  
**AND**  
**APPEAL NO. 297 OF 2015 &  
IA NO. 12 OF 2016**

**Dated: 12<sup>th</sup> September, 2017**

**APPEAL NO. 290 OF 2015 &  
IA NOS. 470 OF 2015 & 11 OF 2016**

**In the matter of:**

**BSES Yamuna Power Ltd.**

**Vs.**

**Delhi Electricity Regulatory Commission**

**.... Appellant(s)**

**.... Respondent(s)**

**APPEAL NO. 297 OF 2015 &  
IA NO. 12 OF 2016**

**In the matter of:**

**BSES Rajdhani Power Ltd.**

**Vs.**

**Delhi Electricity Regulatory Commission**

**.... Appellant(s)**

**.... Respondent(s)**

**ORDER**

Since the posts of Judicial Member/Technical Member are lying vacant and their selection process is yet to be completed, the Court could not assemble today. Hence, the matter is listed for hearing on **11.10.2017.**

**PS/Court Master**